

**Allocation made by States and Central Ministries for sub-plans for Tribal Areas**

7311. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether the sub-plans for tribal areas, submitted by the States, are under examination;

(b) if so, the allocations made for sub-plan from the State's budget, State-wise;

(c) the names of the Central Ministries which have earmarked funds for sub-plan during the Fifth Five Year Plan from their sectors and the amounts allocated by them; and

(d) the reaction of Central Government to the allocations made by the States and the Central Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) and (b) Sub-plans have been prepared and submitted to the Planning Commission by all the concerned states. They are: Andhra Pradesh, Assam, Bihar, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Manipur. The sub-plans are now being revised on the basis of comments made by the Planning Commission and Ministry of Home Affairs. Hence it will not be possible to indicate the outlays from States' budget at this stage.

(c) Central Ministries have been requested to quantify their efforts for tribal areas. The Central Coordination Committee set up by the Ministry of Home Affairs have recently requested the Ministries to quantify their efforts for tribal areas. This exercise is yet to be completed.

(d) The question is under examination.

**Issue of coal licences/permits for production of bangles at Ferozabad, District Agra**

7312. SHRI AMBESH: Will the Minister of ENERGY be pleased to state:

(a) the names of the firms given coal licences/permits for producing bangles at Ferozabad, District Agra, Uttar Pradesh; and

(b) the quantity supplied to each firm out of the above during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) The information is being collected and will be laid on the Table of the House.

**Death of Striking workers of F.C.I. in West Bengal**

7313. SHRI NOORUL HUDA: Will The Minister of HOME AFFAIRS be pleased to state:

(a) whether a striking worker of Food Corporation of India had died as a result of beating earlier in jail in West Bengal;

(b) whether the worker was arrested in February, 1975 and released towards the end of the month when his condition started deteriorating as a result of police beating; and

(c) whether an inquiry has been demanded?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) According to information received from West Bengal Government two members of West Bengal legislature alleged in the House on 13-3-1975 that a specific striking worker of Food Corporation of India who had been arrested on 3rd February, 1975 was assaulted by the Police Station and for want of treatment in jail he died. The Government of West Bengal held an inquiry into the matter and found that no such striking